

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:56  
ANSWERED ON:01.12.2004  
MONITORING OF INTERNATIONAL CALLS  
Nikhil Kumar Shri

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) Whether the DoT has asked MTNL to monitor international calls from India to Nepal through the PSUs subsidiary in the Himalayan Kingdom since ILD calls were being routed as local calls as reported in the `Times of India` dated November 16, 2004;
- (b) if so, the facts and details thereof;
- (c) whether the ILD operators in connivance with the MTNL/BSNL are causing financial losses to the Government in this regard; and
- (d) if so, the facts thereof and the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) Yes, Sir.

(b) It has come to the notice of the government that illegal activity of International Long Distance (ILD) call bypass from India to Nepal by some clandestine operators/unauthorised persons in Nepal is going on. So Department of Telecom. (DoT) has taken up the matter with Mahanagar Telephone Nigam Ltd. (MTNL) to monitor these illegal calls through the MTNL`s subsidiary company in Nepal namely M/s United Telecom Ltd. (UTL), by generating decoy calls from India and identifying such illegal setups in Nepal. M/s UTL have already taken up the matter with Ministry of Communication & Information Technology and Nepal Telecom Authorities.

(c) No such information has come to the notice of Government.

(d) Does not arise in view of (c) above.